

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2104
ANSWERED ON 20.12.2022

FUNDS ALLOCATION FOR DEVELOPMENT OF GRAM PANCHAYATS

†2104. SHRIMATI GOMATI SAI

Will the Minister of PANCHAYATI RAJ be pleased to state?

- (a) the details of the funds allocated to Chhattisgarh by the Government for the development of Gram Panchayats under various schemes during each of the last seven years, scheme-wise and Gram Panchayat-wise;
- (b) the details and the number of districts covered thereunder during the said period in Chhattisgarh, Gram Panchayat-wise;
- (c) whether the financial assistance received by the Government of Chhattisgarh has been spent; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The details of funds released to the State of Chhattisgarh under the schemes of Ministry of Panchayati Raj viz; (i) a Centrally Sponsored Scheme- Rashtriya Gram Swaraj Abhiyan (RGSA) and (ii) Incentivisation of Panchayats (IoP), a Central component of RGSA and that are implemented in all Districts of Chhattisgarh during the last seven years are as follows:

Year	Funds Released (Rs. in crores)	
	<i>Under RGSA scheme</i>	<i>Under IoP Scheme</i>
2015-16*	14.64	@
2016-17**	42.62	1.46
2017-18**	33.21	1.42
2018-19	7.24	1.29
2019-20	0.00	1.55
2020-21	4.04	1.54
2021-22&	7.93	1.60

Note: No prior allocation of funds either at State or Panchayat level is made.

*Funds Released under Rajiv Gandhi Panchayat Sashaktikaran Abhiyan scheme

**Funds released under Capacity Building Panchayat Sashaktikaran Abhiyan scheme

@Scheme under implemented since 2016-17

&Released directly to the Panchayats

(c) & (d) The funds released to the State of Chhattisgarh under the schemes RGSA has been spent for capacity building and training of the elected representatives of the Panchayati Raj Institutions and their functionaries and also for infrastructure development like construction of Gram Panchayat Bhavans and Computerisation. Under IoP scheme, the released funds are provided as incentives to the Panchayats in recognition of their good performance in improving the delivery of public goods and services.
